

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-601/2017 in
OA-3680/2015**

New Delhi, this the 15th day of October, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Kuldeep Kumar,
S/o Sh. Tek Chand,
Retired Mail Guard,
Northern Railway, Delhi Division,
R/o 180, A-5/B, Shanti Kunj, SFS Flats,
Paschim Vihar, New Delhi-63. Petitioner

(through Sh. Yogesh Sharma)

Versus

Sh. Anshul Gupta,
Divisional Railway Manager,
Northern Railway, Delhi Division,
State Entry Road, New Delhi. .. Respondents

(through Sh. Shailendra Tiwary)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

When this matter was taken up for hearing, it is submitted by both counsel that in Writ Petition filed by the respondents against the order of this Tribunal, the original applicants have undertaken not to pursue the Contempt Petition till the Writ Petition is disposed of.

2. Accordingly, this CP is closed. Notice issued to the alleged contemnor is discharged. The petitioner, however, is at liberty to avail his remedies in accordance with law, once the Writ Petition is finally decided. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

/ns/